

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/3212 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the 14th September, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.F.C.XII.1-2019/566/EI dated 11.09.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, after Court hours of 11.09.2020 till the morning of 14.09.2020. The Counsellor, Family Court, Dhubri will remain in charge of the Family Court, Dhubri in your absence.

Yours faithfully,

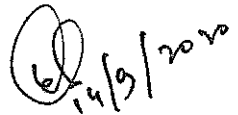
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/3213 /A, dated 14.9.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

